

Annexure – 7

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of regulation 13 the

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Date of receipt
	Department	Government		
1	Employees State Insurance Corporation			28.01.2022

*** Note :** As Books of account of the CD is no

Date of commencement of CIRP: 14/01/2022

: IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Details of claim received	Details of claim admitted				
Amount claimed	Amount of claim admitted *	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?
439,158	307,861	ESI contribution			No

not available and claims could not be verified, hence Claims submitted by Claimants have been ad

List of creditors as on:

28/01/2022

Rs.

	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
% of voting share in CoC, if applicable			131,297	307,861	Pending due to non availabilit y of books of accounts

nitted provisionally subject to verification.